NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/418/ (IB)/2017

NAME OF THE PETITIONER(S)

: ELECTROMECH MATERIAL HANDLING SYSTEM

INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N.P. Vijay kunar R. Pradeep Countels for Potition

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner stated that the matter has been settled between the parties and prayed for time to file the joint memo of settlement. Time is extended at request. Put up on 13.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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